

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 55 of 2014 &**  
**I.A. No. 99 of 2014**

**Dated : 18<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Talwandi Saho Power Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Ors.**  
**... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sujit Ghosh**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran for R-2**

**ORDER**

Admit. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2 and seeks some time to file the reply. Notice be issued to the other Respondents returnable on 26.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **26.03.2014**. In the meantime, reply be filed on or before 15.03.2014 after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**  
ts/pr

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**